

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

M.A. No.915/2004
O.A. No.3079/2003

New Delhi this the 30th day of April, 2004.

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Sh.Veturi Vijay Vardhan
S/o V. Guru Prasad
Working as AD Gr.I (Non Technical)
In the OO Development Commisioner,
Udyog Bhawan, New Delhi. Applicant

(By Advocate: None)

versus

1. The Secretary(Textiles)+
M/o Textiles, Udyog Bhavan,
New Delhi.
2. Development Commisioner(Handlooms),
Udyog Bhavan, New Delhi.
3. Sh. K.C. Pujara, AD Gr.I,
O/o DC(Handlooms)
Udyog Bhavan,
New Delhi. Respondents.

(By Advocate: Shri R.N. Singh)

Order(Oral)

Hon'ble Shri V.K. Majotra, VC(A)

MA-915/2004 has been made on behalf of the
applicant seeking permissision to withdraw the OA.
Permission granted. OA is dismissed as withdrawn with
liberty in accordance with law.

S. Raju
(Shanker Raju)

Member (J)

V.K. Majotra
(V.K. Majotra)
Vice Chairman(A)

30.4.04

rb.